- (d) if so, Government's reaction thereto and whether Government have taken any steps for effective supervision and monitoring of the SSA scheme at both national and State levels; and
- (e) how much funds have been utilized for children's health from SSA scheme during the last three years and the details thereof?
- THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALIASHRAF FATMI): (a) and (b) As per the reports from the States/UTs, the number of out of school children has come down to 70 lakhs as of April, 2006 which is less than 5% of the iota! children in the 6-14 years age group.
- (c) In the light of the report on the Performance Audit of the Sarva Shiksha Abhiyan (SSA), submitted by the Comptroller and Auditor General of India in August, 2006, for the period 2001-02 to 2004-05, and the examination of the points raised therein by the Government of India and State/UT SSA programmes, an amount of about Rs. 53 crores can be classified as expenditure not covered under the SSA guidelines.
- (d) The States/UTs have already been strictly instructed to avoid recurrence of such instances in future. Government of India is monitoring the use of SSA funds through annual State/UT audits, independent concurrent financial reviews and field monitoring through 41 social science institutions. In cases of diversion of funds for other educational pruposes the Government of India has directed the concerned States to recoup the inadmissible expenditure to the State SSA programmes.
- (e) The SSA guidelines do not provide for a school health programme which is in the domain of the National Rural Health Mission.

Attendance of minorities in the schools

- 2938. SHRI MAHMOOD A. MADANI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether any study has been made about attendance of minorities in different classes in the schools in different States; and
 - (b) if so, the details and the steps being taken to improve the situation?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) No, Sir.

(b) Does not arise.

NGOs in Sarva Shiksha Abhiyan

2939. SHRI TARIQ ANWAR: Will the Minister of HUMAN RESOURCE

DEVELOPMENT be pleased to state:

- (a) the details of NGO's to whom the funds have been given under Sarva Shiksha Abhiyan for Bihar;
 - (b) the criteria for selection of these NGOs;
- (c) whether it is also a fact that funds provided under this scheme has not been utilized fully; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) Under the scheme of Innovative and Experimental (l&E) Education of Sarva Shiksha Abhiyan grants are sanctioned to Non-Governmental Organizations on the recommendation of the Central Level Grant-in-aid Committee (GIAC). During the year 2006-07 two NGOs namely PRATHAM, Mumbai Education Initiative and Aprajita, Katihar have been sanctioned funds for running l&E projects in Bihar.

- (b) Under the l&E scheme, the proposals of NGOs are placed before the Central Level GIAC after the desk appraisal, a field appraisal and recommendations of the State Government concerned.
 - (c) No, Sir.
 - (d) Does not arise

Minister's quota in admission in Kendriya Vidyalayas

2940. SHRI ABDUL WAHAB PEEVEE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether, apart from two admissions in Kendriya Vidyalayas for each